

Title: Motion regarding adoption of 8<sup>th</sup> Report of the Committee on Private Members' Bills and Resolution(Motion adopted)

**15.28 hrs.**

**MOTION RE: EIGHTH REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

MR. DEPUTY-SPEAKER: Now, we shall take up Private Members' Business.

Shri Alok Kumar Mehta.

**श्री आलोक कुमार मेहता (सम्स्तीपुर) :** महोदय, मैं प्रस्ताव करता हूँ :-

" कि यह स्मा 27 अप्रैल, 2005 को स्मा में प्रस्तुत गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों संबंधी समिति के आठवें प्रतिवेदन से सहमत है। "

MR. DEPUTY-SPEAKER: The question is:

"That the House do agree with the Eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 27<sup>th</sup> April, 2005".

*The motion was adopted*

MR. DEPUTY-SPEAKER: We shall now take up the introduction of Private Members Bills.

Shri Chandrakant Khaire – Not present.

Item No. 18 and Item No. 19, Shri Kashiram Rana – Not present.

Item No 20 to Item No. 24, Shri Subodh Mohite – Not present.

MR. DEPUTY-SPEAKER: Item No. 24, Shri Brajesh Pathak -- Not present.

Item No. 25, Shri Bachi Singh Rawat 'Bachda' -- Not present.

Item No. 26, Shri Mani Cherenamei.